GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:6911 ANSWERED ON:09.05.2003 MONITORING OF FRANCHISE SHOWROOM BY NCCF RAGHUNATH JHA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

to the reply given to Unstarred Question No. 907 dated July 19, 2002 and state:

(a) whether the NCCF is not supervising and monitoring the franchise showroom by their own staff posted at those showrooms but are supervised and monitored only partially; and

(b) if so, the steps taken by the Government to streamline the working of NCCF and to stop supplying items through their vendors ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) & (b): The NCCF of India Ltd is a Multi-State CooperativeSociety having its own Board of Directors to decide about its business and other administrative matters. The NCCFhas informed that the showrooms set up under business collaboration with their registered suppliers are monitored and supervised by the staff of NCCF.